

National Company Law Tribunal

Allahabad Bench

CP No. 9/ND/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

NAME OF THE COMPANY: Golden vyapari Pvt-Ltd

SECTION OF THE COMPANIES ACT: 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Santosh Kumar Mishra	Adv	Petitioner	[Signature]
2.				

CP NO.9/ND/2014

Sh. Santosh Kumar Mishra, Advocate for the petitioner. The case is for verification of the settlement arrived at between the parties although today the presence of second party's representative Mr. Gagan Walia was expected but he reportedly could not be able to appear due to some unavoidable circumstances.

Keeping in view of such circumstances, matter be listed on 11th September, 2017 for verification and attestation of the settlement

Dated:29.08.2017

— Sd —
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash